

Form F
Annexure-9

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

List of other creditors (Other than Financial Creditors & Operational Creditors)
(Amount in ₹)

Sl. No.	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted					Amount of Contingent Claim	Amount of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?					
1	Lok Raunak Tower C.H.S. Limited	27/06/2019	76,07,933	-	Expenses related to society	-	-	-	-	-	76,07,933	-	Claim not related to CD
2	Kamini Kaushal	09-06-2019	2,95,317	-	Claim by virtue of Consumer court	-	-	-	-	-	2,95,317	-	Not payable as per books. Consumer Court order is post CIRP date (During Moratorium)
3	Suresh J Thanawala & Harendra J Thanawala	30/08/2019	1,16,12,71,438	64,25,00,000	Land Compensation	-	-	-	-	-	51,87,71,438	-	As per Decree
4	Lok Dhara Co-op Hsg Association	30/08/2019	1,15,99,750	75,81,000	Society Corpus fund	-	-	-	-	-	40,18,750	-	As per your letter date 3rd September, 2015, Corpus Fund Statement details as per TDCC bank book from 2011-12 to 2013-14 shows balance of Rs. 75,81,000.
5	Accel Lifestyle Pvt Ltd	11-12-2019	2,50,00,000	2,50,00,000	Claim against FSI	-	-	-	-	-	-	-	As per books & IA filed in NCLT by claimant
6	AMN Enterprises LLP	31/08/2019	1,60,00,000	1,60,00,000	Claim as JV investor	-	-	YES	-	-	-	-	As per books & IA filed in NCLT by claimant
7	Nath Properties Pvt Ltd	31/08/2019	7,00,00,000	75,00,000	Claim against FSI	-	-	YES	-	-	6,25,00,000	-	As per books & IA filed in NCLT by claimant
8	Ellora Infrastructure Pvt Ltd	31/08/2019	75,00,000	75,00,000	Claim against FSI	-	-	YES	-	-	-	-	As per books & IA filed in NCLT by claimant
9	Sankalp Realty Pvt Ltd	31/08/2019	1,50,00,000	1,50,00,000	Claim as JV partner for Pune land	-	-	YES	-	-	-	-	As per books & IA filed in NCLT & NCLAT by claimant
10	Peacock Construction Private Limited	09-09-2019	65,67,78,768	7,00,00,000	Advance towards development	-	-	-	-	-	58,67,78,768	-	As per books & matter pending with Kalyan District court
11	Sunita Gupta	27/06/2019	1,25,00,000	1,25,00,000	Advance against TDR	-	-	-	-	-	-	-	As per CD books

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		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?					
12	Sushila Gupta, Surabhi A Bagayatkar, Amol S	10-08-2019	31,59,404	-	Compensation	-	-	-	-	-	31,59,404	-	No Corresponding entry in books of corporate debtor
13	Lloyd Coutinho, Reshma Coutinho	15/10/2019	21,10,002	-	Compensation	-	-	-	-	-	21,10,002	-	No Corresponding entry in books of corporate debtor
14	Jaydeep Developers	25/09/2019	2,42,00,000	32,52,416	Claim against sale of development rights	-	-	-	-	-	2,09,47,584	-	As per CD books
15	CA Rakesh Kumar Gupta, Sudha Rakesh Gupta	10-08-2019	20,32,697	-	Compensation	-	-	-	-	-	20,32,697	-	No Corresponding entry in books of corporate debtor
16	Saraswati Ramesh	10-09-2019	30,36,682	-	Compensation	-	-	-	-	-	30,36,682	-	No Corresponding entry in books of corporate debtor
17	Sairabanu S. Shaikh & Ruby S. Shaikh	10-11-2019	16,22,342	-	Compensation	-	-	-	-	-	16,22,342	-	No Corresponding entry in books of corporate debtor
18	Sairabanu S. Shaikh & Shamimabanu S. Shaikh	10-11-2019	26,22,895	-	Compensation	-	-	-	-	-	26,22,895	-	No Corresponding entry in books of corporate debtor
19	Jennifer Murray Martins	25/10/2019	251421	-	Compensation	-	-	-	-	-	2,51,421	-	No Corresponding entry in books of corporate debtor
20	Cyrillus Fredrick Pinto & Lydia Pinto	10-11-2019	16,65,260	-	Compensation	-	-	-	-	-	16,65,260	-	No Corresponding entry in books of corporate debtor
21	Trilok Joshi & Saraswati Joshi	29/10/2019	24,54,332	-	Compensation	-	-	-	-	-	24,54,332	-	No Corresponding entry in books of corporate debtor
22	Ashok Ramchandra Yadav	29/10/2019	17,82,230	-	Compensation	-	-	-	-	-	17,82,230	-	No Corresponding entry in books of corporate debtor
23	Ashok Ramchandra Yadav	29/10/2019	16,13,454	-	Compensation	-	-	-	-	-	16,13,454	-	No Corresponding entry in books of corporate debtor
24	Denis Dsa & Jacintha Dsa	10-11-2019	17,84,370	-	Compensation	-	-	-	-	-	17,84,370	-	No Corresponding entry in books of corporate debtor
25	Emilda D'sa & Joshua D'sa	16/10/2019	18,14,000	-	Compensation	-	-	-	-	-	18,14,000	-	No Corresponding entry in books of corporate debtor

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26	Lok Everest Co-operative Housing Society Limited (formerly known as Kanchan janga Lok everest (B1,C1,B2,C2) Co-operative Housing Society)	25/10/2019	72,29,88,000	-	Society dues	-	-	-	-	-	72,29,88,000	-	Considered in Form B
27	Dilip Lallubhai Parmar & Hemlata Dilip Parmar	18/10/2019	21,61,644	-	Compensation	-	-	-	-	-	21,61,644	-	No Corresponding entry in books of corporate debtor
28	Mrs. Judith Jeslin Bharathi & Pon Joseph bharathi	28/11/2019	18,10,500	-	Compensation	-	-	-	-	-	18,10,500	-	No Corresponding entry in books of corporate debtor
29	Ms. Bavicca Bharathi & P T Pon Joseph Bharathi	28/11/2019	19,46,000	-	Compensation	-	-	-	-	-	19,46,000	-	No Corresponding entry in books of corporate debtor
30	Neeta Satpal Sharma & Satpal Sharma	21/01/2020	6,10,286	-	Compensation against flat cancellation	-	-	-	-	-	6,10,286	-	As per books amount already paid
31	Ramakrishnan Nair	15/01/2020	11,79,800	-	Compensation	-	-	-	-	-	11,79,800	-	No Corresponding entry in books of corporate debtor
32	Shivganga Lok Kedar CHS LTD.	03-07-2020	92,00,500	-	Society Corpus f	-	-	-	-	-	92,00,500	-	No Corresponding entry in books of corporate debtor
33	Lok Centre Corporate Park Premises Co-op Society Ltd	12-03-2020	1,88,73,766	-	Society dues & Compensation	-	-	-	-	-	1,88,73,766	-	No Corresponding entry in books of corporate debtor
34	S C Tiwari	22/07/2021	2,42,81,250	-	Compensation	-	-	-	-	-	2,42,81,250	-	Disputed matter pending with NCLT - IA No 2173 of 2022
35	Lok Nisarg CHS HSG LTD	30/12/2019	7,47,04,296	42,41,975	Corpus fund	-	-	-	-	-	7,04,62,321	-	As per CD books
	Total		2,89,14,58,337	81,10,75,391							2,08,03,82,946		